

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Kuldeep Verma RP of K S Oils Ltd
V/s
Ramesh Chandra Garg & Ors

Section: Sec 66 r.w 60(5)(a) & 25(2)(j) of of the Insolvency
and Bankruptcy Code, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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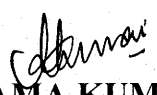
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ORDER
(through video conferencing)

In view of adjournment in IA 348 of 2018, the instant matter is also adjourned.

List the matter on 04.06.2021.


VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 1st day of April, 2021


MANORAMA KUMARI
MEMBER JUDICIAL